## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:6927 ANSWERED ON:10.05.2000 RESIDENTIAL FACILITIES FOR HANDICAPPED SANGEETA KUMARI SINGH DEO

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government still gives only Rs 350/- per month as grant-in-aid to NGOs to run the residential facilities for the mentally and physically handicapped;
- (b) if so, the fact and reasons therefor; and
- (c) the efforts being made to enhance the grant-in-aid to enable the NGOs to provide better services to the handicapped?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

SMT. MANEKA GANDHI

(a)to(c) No, Sir. Under the Scheme to Promote Voluntary Action for Persons withDisabilities assistance is given to the extent of 90 percent of the project cost to non Governmental organizations for different types of projects taken up for the Welfare of the Disabled. Total amount of assistance given depends upon the project for which assistance is sought and the amount of assistance for various components within the project and the amount recommended by the inspecting authorities of the State Government, as well as the ceiling norms prescribed for the components. There is no proposal to enhance the amount of ceiling norms for various components for the present.